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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH, AHMEDABAD**

RA/M.A./O.A./ T.A./ 361 1989

Ammudpanji Cellamurthy Applicant (s).

Y V Shah Adv. for the
Petitioner (s).

Versus

Union of India & Co Respondent (s).

B R Kyade Adv. for the
Respondent (s).

SR. NO.	DATE.	ORDERS,
		To keep spouse together (Copy Served)
	16/10/89	Mrs. B R Kyade requests for time. Mr. Y V Shah present. Adjudged in due course for admission. <u>1801</u> 16/10 <u>Order</u> 17/10/89

O. A. 361/89

CORAM : HON'BLE MR. G. S. SHARMA .. JUDICIAL MEMBER.
HON'BLE MR. M. M. SINGH .. ADMINISTRATIVE MEMBER.

27.09.1989.

Mr. Y.V.Shah, the learned counsel for the applicant, requests for time for filing the relevant circular, applicable to the case of the applicant. Two weeks time granted. Registry to post the case for admission.

M M Le

(M. M. Singh)
Administrative Member.

JS

(G. S. Sharma)
Judicial Member.

R.